

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 5173  
ANSWERED ON 24/03/2026**

**MUZAFFARNAGAR UNDER PMGSY**

**5173. Shri Harendra Singh Malik:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether all revenue villages in Muzaffarnagar have been declared as connected as per Government data, if so, the details thereof;**
- (b) whether any action such as financial penalty or blacklisting has been taken against projects that failed quality tests in roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof;**
- (c) whether the Government proposes to provide a GIS-based public monitoring portal for timeline and transparency; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): 'Rural Roads' is a State subject, and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network with a population of 500 persons and above (Census 2001) in plain areas. In respect of "Special Category States" (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission), the objective would be to connect eligible unconnected habitations with a population of 250 persons and above (Census 2001).**

**As per the PMGSY Guidelines, the unit of implementation is a habitation & not a revenue village, and the basis for determining the population size of the habitation would be the population, as recorded**

**in the Census 2001. All the 127 eligible unconnected habitations in the Core Network with a population of 500 persons and above (as per Census 2001) in Muzaffarnagar District of Uttar Pradesh have been provided connectivity.**

**(b): The award of works sanctioned by the Ministry under PMGSY is done by the State Government, and blacklisting of contractors for any lapse in implementation of the programme is also done by the respective State Government. No centralised data is maintained in this regard by the Ministry.**

**(c) & (d): PMGSY follows a rigorous integrated monitoring and quality protocol as detailed below:**

### **1. Three-Tier Quality Assurance:**

**For effective monitoring of roads constructed under PMGSY, programme guidelines also envisage a three-tier Quality Assurance Mechanism to ensure the quality of road works during construction. The first tier of this mechanism is in-house quality control at the Programme Implementation Unit (PIU) level. Second-tier is structured as an independent quality monitoring at the State level through State Quality Monitors (SQMs), in which provision of regular inspection of PMGSY works has been envisaged. The third-tier is an independent monitoring mechanism at the Central level. Under this tier, independent National Quality Monitors (NQMs) are engaged for inspections of PMGSY roads, selected at random. Action Taken Reports of the road works graded as Satisfactory Requiring Improvement (SRI) and Unsatisfactory (U) by the State Quality Monitors are monitored by the respective State Governments. Similarly, for works graded as Satisfactory Requiring Improvement (SRI) and Unsatisfactory (U) based on observations of National Quality Monitors, Action Taken Reports are monitored and processed by the National Rural Roads Development Agency (NRRDA).**

### **2. Digital Governance & Efficiency:**

**OMMAS & PMIS: *Online Management, Monitoring, and Accounting System* ensures transparency (OMMAS), and Project Monitoring and Information System (PMIS) ensure real time tracking of project progress.**

**• SNA SPARSH: The transition to the *SNA SPARSH* fund flow mechanism ensures "Just-in-Time" release of funds to the states.**

**• e-MARG: Routine maintenance is processed through *eMARG*, where payments are contingent upon Performance-Based Maintenance Contracts (PBMC).**

**• GPS Tracking: Deployment of GPS-enabled Vehicle Tracking Systems (VTS) on machinery monitors on-site construction activity.**

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